

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 646/252(1)/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.08.2018.**

NAME OF THE COMPANY: M/s. Income Tax Officer, Ward V/s. ROC

SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Zoheb Hossain, Sr. Standing Counsel for IT Dept. Mr. Piyush Goyal, Advocate		
	For the Respondent:	Ms. Kusum Yadav, Company Prosecutor, ROC		

ORDER

Request for an adjournment is being made on behalf of the Ld. Counsel for the appellant. At his request, adjourned to 19th September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)